

1	2
15.	Nagaland
16.	Orissa
17.	Rajasthan
18.	Sikkim
19.	Tamil Nadu
20.	Uttar Pradesh
21.	West Bengal

**UNION TERRITORIES**

1.	Andaman and Nicobar Islands
2.	Chandigarh
3.	Delhi
4.	Pondicherry

### Sports Policy

3343. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Sports Policy is adrift, with no accountability" appearing in the 'Times of India' dated November 19, 1996;

(b) if so, the facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) Yes, Sir.

(b) The news item deals generally with the alleged ills of sports management in the country.

(c) The Government is aware of the need to have accountability in sports management and co-ordinated approach by all Sports Developmental agencies. There is already a proposal to reformulate the existing National Sports Policy to make it result oriented.

[Translation]

### Grant given to Jamia Millia University

3344. SHRI VIJAY GOEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount of grant given by the Government to Jamia Millia University during each of the last three years;

(b) the other sources from which Jamia Millia University is getting the funds; and

(c) the amount received from such sources during the above period, source-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[English]

### Test Tube Baby

3345. SHRI PRADIP BHATTACHARYA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item published in the 'Hindustan Times', New Delhi dated February 19, 1997 under the caption "Test Tube Baby, now 18 is ready to talk";

(b) if so, the reaction of the Government and facts thereof;

(c) whether any action-plan has been drawn to carry forward a research on the findings of the late lamented scientist-physician;

(d) if so, whether propagation of the system might brighten the scope of family planning in the country; and

(e) if so, the facts and details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) As the matter involved ethical and legal issues also, necessary detailed guidelines involving all related issues including technical, scientific, legal and ethical issues are under preparation.

(c) Research in the field of assisted reproductive technologies is already in an advanced stage in comparison to what had been achieved by the scientist/physician (who is no more). Specific action plan, Lower, shall be formulated after finalisation of the necessary guidelines.

(d) and (e) Yes, Sir. The propagation of assisted reproductive technologies may help the family planning programme as the people have a positive perception of family planning necessity and come forward for availing the family planning services.

[Translation]

### World Bank Assistance

3346. SHRI PAWAN DIWAN :  
SHRI MAHESH KUMAR M. KANODIA :  
SHRI VISHVESHWAR BHAGAT :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of hospitals modernised and expanded in Madhya Pradesh and Gujarat during the Eighth Five Year Plan;

(b) whether any proposal has been received from the State Governments in this regard;

(c) if so, the details thereof;

(d) whether new hospitals/dispensaries have been set up in these States with the World Bank assistance; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (e) 'Health' being a State subject, the delivery of health care services is primarily the responsibility of State Governments/UT Administrations.

Proposals from a few States including Madhya Pradesh have been received for upgrading their secondary level infrastructure with World Bank assistance. The process of negotiation and finalisation of World Bank assistance as per their procedure takes upto 24 months, based on the past practice. It is, however, not possible to comment on the final outcome of such proposals at this juncture.

[English]

#### Incidence of Malaria in Andhra Pradesh

3347. SHRI R. SAMBASIVA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware that incidence of Malaria is alarming in the districts of East and West Godavari and Krishna in Andhra Pradesh;

(b) if so, whether according to the Malaria Eradication Department, statistics reveal a sharp increase during the last two years on the three districts of Andhra Pradesh State;

(c) if so, the details thereof year-wise;

(d) whether a World Health Organisation team of doctors from New Delhi which visited the areas has yet to submit its findings on the problem;

(e) if so, the steps Union Government propose to help the State Government of Andhra Pradesh in checking the rise of Malaria cases; and

(f) if so, the extent to which the Union Government have helped the State?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c) As per reports received from the Government of Andhra Pradesh malaria is on the increase in the districts of East and West Godavari and Krishna during the last two years. A statement showing the trend of malaria cases is enclosed.

(d) Government is not aware of any such visit.

(e) and (f) A National Malaria Eradication Programme is implemented on 50:50 cost sharing basis between the centre and the states. The Central Government provides assistance every year to the State Governments including Andhra Pradesh in the form of materials which includes insecticide, drugs larvicides etc. Central assistance in the form of materials earmarked to the State of Andhra Pradesh during the year 1996-97 amounts to Rs. 908.26 lakhs. Government is negotiating an enhanced Malaria Control Project with World Bank assistance in which interalia the material endemic districts in the State of Andhra Pradesh are proposed to be covered.

#### Statement

##### Malaria Epidemiological Data for the Last Three Years in Three Districts of Andhra Pradesh

Year	Malaria cases	P.f cases	Deaths
East Godawari			
1994	6883	6242	Nil
1995	7042	6159	One
1996	8991	7292	Two
West Godawari			
1994	262	185	Nil
1995	288	207	Nil
1996	384	287	Nil
Krishna			
1994	11929	269	Nil
1995	18963	1142	Nil
1996	24489	2923	Nil

#### By-pass between Cannanore and Calicut

3348. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to construct any By-pass between Cannanore to Calicut in Kerala;

(b) if so, the details thereof; and

(c) the time by which the work is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) Presumably the Hon'ble Member is referring to Tellicherry Mahe bypass for which alignment has been approved. The work has been divided into two phases. Acquisition of land for phase-I is in progress. Due to paucity of funds, acquisition of land for phase-II could not be sanctioned.

(c) It is too early to indicate the date of completion.